

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 115
CP No. (IB)- 21/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Airen Copper Pvt. Ltd.

.... Operational Creditor

Versus

Fatehpuria Transformers and Switchgears Pvt. Ltd. ... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


Present Through Video Conferencing: -


For the Operational Creditor : Rajesh Kumar Gautam, Adv.

For the Corporate Debtor : Aman Kacheria, Adv.
Aditya Mapara, Adv.

ORDER

Heard Mr. Rajesh Kumar Gautam, Adv. appearing on behalf of the Petitioner/, Operational Creditor and Mr. Aman Kacheria, Adv. appearing on behalf of the Respondent/ Corporate Debtor. List the matter on 15.06.2023.


(Manoj Kumar Dubey)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 23, 2023